

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Arun Kumar jain -Vs- Flower Dealcom Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VIKASH SINGH, Adv.

operational credit Vikas Singh

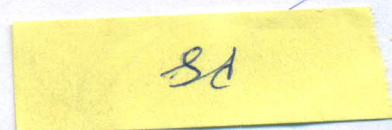
ORDER

Ld. Counsel for the petitioner made a request for adjournment on the ground that there are chances of settlement between the parties. Prayer is allowed.

List on 10/11/2017 for admission.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)